

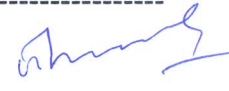
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/175/2016  
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others  
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. VIKRAMAN R. VIDHYA SHANKAR	Counsel for Respts. 1 & 2 ADV. for Petitioners	 R. Vidhyashankar
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**ORDER**

Counsels representing both the parties are present. Counsel for respondents sought time for filing sur rejoinder. Time extended at request. Put up on **21.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)